

RAJASTHAN HIGH COURT, JODHPUR

O R D E R

No.Estt.(RJS)/108/2008

Date : 10th Dec., 2008

I

SHRI MANGI LAL GAUR, RHJS, presently under awaiting posting orders headquarters at Udaipur, who has been appointed as Judge, Family Court, Jodhpur vide Government Order No.F.9(1)Nyay/89 dated 08.12.2008, is hereby directed to join his new assignment with immediate effect.

II


SHRI T.H.SAMMA, RHJS, whose services have been repatriated from the post of Judge, Family Court, Jodhpur vide Government Order No.F.9(1)Nyay/89 dated 08.12.2008 to this Court, are placed at the disposal of Hon'ble the Chief Justice for his appointment /posting as Registrar (Vigilance), Rajasthan High Court, Jodhpur.

III

SHRI T.H.SAMMA, RHJS, whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby appointed/ posted as Registrar (Vigilance), Rajasthan High Court, Jodhpur with immediate effect.

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER


REGISTRAR (ADMN.)